

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1432
TO BE ANSWERED ON 29th JULY 2025**

MODERNISATION OF WEAVER'S COOPERATIVE SOCIETIES OF BHIWANDI

1432: SHRI BALYA MAMA SURESH GOPINATH MHATRE:

Will the Minister of Cooperation (सहकारिता मंत्री) be pleased to state:

- (a) whether any special scheme is being implemented by the Government for revival and modernization of weaver's cooperative societies of Bhiwandi, if so, the details thereof;
- (b) whether the Government is proposing or proposes to launch any pilot scheme for digitization of cooperative societies of Bhiwandi, if so, the details thereof;
- (c) whether cooperative societies of Bhiwandi have been reeling under the burden of GST, if so, the details thereof;
- (d) whether the Government is formulating any scheme to address the issue;
- (e) whether the cooperative societies of Bhiwandi have received the financial assistance under the schemes being implemented by the National Cooperative Development Corporation along with the details thereof; and
- (f) if not, the reasons therefor?

ANSWER

THE MINISTER OF COOPERATION

सहकारिता मंत्री (Shri Amit Shah)

(a) to (d) The Cooperative Societies with objects not confined to one State are governed by Entry 44 of the List I - Union List of the Seventh Schedule to the Constitution and provisions of centrally administered Multi-State Co-operative Societies Act, 2002. Cooperative Societies with objects confined to one State are governed by Entry 32 of the List II - State List of the Seventh Schedule to the Constitution and provisions of respective State Cooperative Societies Act. Co-operative Rehabilitation, Reconstruction and Development Fund (CRRDF) has been established by the Central Government for revival of sick multi-State cooperative societies and for development purposes in accordance with section 63A of the Multi-State Cooperative Societies Act, 2002.

The Government of India has initially approved 63,000 PACS under Project of Computerization of functional PACS with a total financial outlay of ₹2,516 Crore which has

now been increased upto 2925.39 Crore covering 73,492 PACS which entails bringing all the functional PACS onto an ERP (Enterprise Resource Planning) based common national software, linking them with NABARD through State Cooperative Banks (StCBs) and District Central Cooperative Banks (DCCBs). The state-wise details are at Annexure- 'A'. In Maharashtra, the total sanctioned PACS under this project are 12000. The district-wise details are at Annexure- 'B'. Bhiwandi, as part of digitization initiative comes under the Thane district.

Further, Government of Maharashtra has reported that under, Textile Policy 2023-28, if plain powerloom owners choose to upgrade to modern, technology-based machinery, the State Government will provide capital subsidies to both powerloom cooperative societies and private powerloom units through the Maha-Technology Upgradation Fund Scheme (Maha-TUFS) to support the modernization of the powerloom industry in the Bhiwandi sector. The Government of Maharashtra is also providing financial assistance to powerloom cooperative societies in the form of share capital, electricity subsidies to both powerloom cooperative societies and private powerloom units and Capital and interest subsidies under the earlier/old textile policy are also being disbursed. The State Government has launched the e-Textile Portal to ensure that all benefits are made easily accessible to the textile industry in Maharashtra.

(e) The Details of Textile Cooperatives assisted by National Cooperative Development Corporation (NCDC) in Bhiwandi, Maharashtra is placed at Annexure-C.

(f) Does not arise

PACS Computerization Project Status (30th June 2025)

S. No	States	Approved PACS	ERP Onboarded
1.	Maharashtra	12,000	11,954
2.	Rajasthan	7,468	5,900
3.	Gujarat	5,754	5,627
4.	Uttar Pradesh	5,686	3,048
5.	Karnataka	5,682	3,765
6.	Madhya Pradesh	5,188	4,428
7.	Tamil Nadu	4,532	4,531
8.	Bihar	4,495	4,460
9.	West Bengal	4,167	3,145
10.	Punjab	3,482	3,408
11.	Odisha	2,711	-
12.	Andhra Pradesh	2,037	2,021
13.	Chhattisgarh	2,028	2,028
14.	Himachal Pradesh	1,789	965
15.	Jharkhand	2,797	1,414
16.	Haryana	710	609
17.	Uttarakhand	670	670
18.	Assam	583	579
19.	J&K	537	536
20.	Tripura	268	207
21.	Manipur	232	175
22.	Nagaland	231	64

23.	Meghalaya	112	99
24.	Sikkim	107	103
25.	Goa	58	45
26.	ANI	46	46
27.	Puducherry	45	43
28.	Mizoram	49	25
29.	Arunachal Pradesh	14	11
30.	Ladakh	10	10
31.	DNH&DD	4	4
	Total	73,492	59,920

PACS Computerization Project Status-Maharashtra (As on 30th June 2025)

S.No.	District Name	Approved PACS	ERP Onboarded
1	Ahmednagar	946	946
2	Dhule	175	175
3	Jalgaon	352	352
4	Jalna	200	191
5	Kolhapur	1751	1725
6	Nandurbar	111	111
7	Palghar	93	93
8	Pune	1192	1192
9	Raigad	122	122
10	Ratnagiri	287	282
11	Sangli	650	639
12	Satara	933	942
13	Sindhudurg	214	214
14	Thane	144	144
16	Akola	412	411
17	Amravati	214	219
18	Aurangabad	305	305
19	Buldhana	201	200
20	Hingoli	156	155
21	Nagpur	162	162
22	Nashik	614	615
23	Parbhani	149	149
24	Washim	424	424
25	Yavatmal	210	210
27	Beed	200	200
28	Bhandara	135	135
29	Chandrapur	179	179
30	Gadchiroli	101	101
31	Gondia	121	121
32	Latur	482	475
33	Nanded	64	64
34	Osmanabad	156	156
35	Solapur	545	545
Grand Total		12,000	11,954

Details of Textile Cooperatives assisted by NCDC in Bhiwandi, Maharashtra

S.No.	Name of Cooperative	Year of Sanction	Purpose	Assistance Released (Rs. In Lakh)
1	Mubassara Powerloom Cooperative Society Limited	1996-97	Margin Money	24.98
2	Ajanta Powerloom Cooperative Society Limited	1996-97	Margin Money	9.00
3	Swami Samarth Yantramarg Audhyogik Utpadak Sahakari Sanstha Maryadit	2000-01	Infrastructure	11.80
Total				45.78
<p><i>Note: The aforesaid cooperatives were assisted by NCDC through Government of Maharashtra wherein the State Government was the Primary Borrower of NCDC assistance.</i></p> <p>In addition to that NCDC has disbursed grant of ₹4.66 Lakhs to one FFPO UsgaonMachhimarSahakari Sanstha Ltd., Mukkam, Post Ganeshpuri, Taluka Bhiwandi, District Thane, Maharashtra under PMMSY scheme in FY 2024-25.</p>				